

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

A.NO. 54 of 2016 & IA No. 140 of 2016

Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro
Mr. Girish Gupta

Counsel for the Respondent(s) :

Appeal No. 41 of 2016 & IA No. 106 of 2016

**The Superintending Engineer (Operation),
State Load Despatch Centre, Gujarat ...Appellant(s)**

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

Appeal No. 73 of 2016 & IA No. 180 of 2016

**State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd. ... Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Asshish Anand Bernad
Mr. Paramhans

Mr. Mohan Sahu (Rep)

Counsel for the Respondent(s) : Mr. Divyanshu Bhatt for R.4

A. No. 122 of 2016

Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) :

ORDER

It is represented by the learned counsel for the parties that the pleadings are complete in Appeal No. 41 of 2016 and Appeal No. 73 of 2016.

IA No. 1049 of 2017 (delay in filing rejoinder) is allowed. Application is disposed of.

List these matters on **13.02.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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